

DA. NO. 740/91

Dated: 25.6.93

15  
Heard Shri M.A.Mahalle for the applicant and Shri J.G.Sawant for the respondents.

~~order/Judgement 29/9/91  
to Applicant/Respondent  
on 24/10/91~~

*S*

*27/6/93*

It is apparent that the order dated 18.11.1991 was quashed. There was no direction to retransfer the applicant as Medical Officer Incharge of Asstt. Director of Malaria and in the absence of such order it cannot be said that there is a wilful disobedience on the part of the respondents. C.P. is disposed of.

C.P. No. 77/93  
For orders fixed  
on 25/6/93

*Ms. Savara*  
(MS.USHA SAVARA) (M.S.DESHPANDE)  
M (A) V.C.

~~at 25/6/93  
order/Judgement despatched  
to Applicant/Respondent(s)  
on 13/7/93~~

*See  
19/7*